NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Monica Chopda For Tik Bhaskar

COUNSEL FOR

2. Aashish Jain Donia Fee Sveag & Sverau

Course for Respondent

ORDER

Counsel representing both the parties are present and stated that there is a connected matter for hearing before the Division Bench and orders are awaited. They prayed time for making submissions regarding the final outcome of the orders. Time extended at their request. Put up on 30.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)